<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 106 OF 2016					
APPEAL NO. 17 OF 2015					
AND					
APPEAL NO. 18 OF 2015					

Dated: 24th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 106 OF 2016

In the matter of:

M/s Green Energy Association Vs.				Appellant(s)
Chhattisgarh State Electricity Reg		Respondent(s)		
Counsel for the Appellant(s)	:	Ms. Ritika Singhal		
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad for R-1		
		Ms. Suparna Srivastava for	R-2	
		Ms. Divya Chaturvedi for R-	4	
		Mr. Rajiv Shankar Dwivedi Mr. Utkarsh Singh for R-3		
APPEAL I	NOS	6. 17 AND 18 OF 2015		
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Green Energy Association		 Appellant(s)
Vs.		
Chhattisgarh State Electricity	Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	: Mr. Nimesh Kr. Jha	

Counsel for the Respondent(s)

: Mr. C. K. Rai Mr. Umesh Prasad for R-1

Ms. Suparna Srivastava for R-2

Ms. Divya Chaturvedi for R-4

Mr. Jasmeet Singh Mr. Naman Joshi Mr. Sahil Pahuja Mr. Nitesh Srivastava for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>26.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd